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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
UdyogBhawan
New Delhi

Notification No. 35/2015-2020
New Delhi, Dated: 7th October, 2021

Subject: Relaxation in Export Policy of Red Sanders Wood - regarding

S.O. (E) In exercise of powers conferred by Section 3 read with Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the S.No 188, Schedule – 2 of ITC (HS) Export Policy, 2018:

‘The export policy as stipulated in Column 5 against S.No 188 of Chapter 44 of Schedule – 2 of ITC (HS) Export Policy, 2018 shall be relaxed to allow export of 810.1894 MT of red Sanders Wood in the form of log fallen due to cyclone from Paralakhemundi Forest Division in the state of Odisha’.

2. On the recommendation of Ministry of Environment, Forest and Climate Change vide O.M. E.F.No.5-10/2019-SU (Pt.) dated 06.08.2021 and dated 21.09.2021, Forest, Environment & Climate Change Department, Government of Odisha is hereby permitted to export 810.1894 MT Red Sanders Wood in log form.

3. Forest, Environment & Climate Change Department, Government of Odisha shall finalize the modalities for export of the respective quantity within 12 months from the date of issuance of this notification.

4. Effect of this Notification:

Prohibition on export of Red Sanders wood in log form has been relaxed for export of 810.1894 MT of Red Sanders wood in log form by Forest, Environment & Climate Change Department, Government of Odisha.

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